GOVERNMENT OF INDIA POWER LOK SABHA

UNSTARRED QUESTION NO:5774
ANSWERED ON:30.04.2010
RE-STRUCTURED ACCELERATED POWER DEVELOPMENT AND REFORMS PROGRAMME
Panda Shri Baijayant

Will the Minister of POWER be pleased to state:

- (a) whether the State Government of Orissa has requested the Union Government for Rs.600 crore to improve the existing power infrastructure to overcome the power crisis in the State;
- (b) if so, the details thereof;
- (c) whether the State Government has been denied the benefit of the Restructured Accelerated Power Development and Research Programme (RAPDRP) which envisages a total outlay of Rs.51,577 crore to the States during Eleventh Five Year Plan period;
- (d) if so, the details thereof; and
- (e) the steps taken by the Government in this regard?

Answer

THE MINISTER OF STATE IN THE MINISTRY OF POWER(SHRI BHARATSINH SOLANKI)

- (a) & (b): No, Madam.
- (c) to (e): The distribution sector has been privatized in Orissa. As per the Guidelines for the Re-structured Accelerated Power Development & Reforms Programme (R-APDRP) during XI Plan, the assistance under R-APDRP would not be applicable for private distribution companies.

The participation of the private utilities in R-APDRP can be considered after a period of two years from 31.07.2008 at the time of the review of the programme.